

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) to (c). Facilities for the overhaul of Sukhoi-7 aircraft are being set up in India with Soviet assistance. These facilities are expected to be ready by the middle of 1974.

**Enquiry Report about explosion in Kirkee Ammunition Factory**

3710. SHRI P. M. MEHTA:

SHRI V. MAYAVAN:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government have received the report from the enquiry committee about an explosion in the ammunition factory at Kirkee on the 14th August, 1973;

(b) if so, the findings of the enquiry report; and

(c) whether Government have accepted the recommendations?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) An explosion had taken place in Ammunition Factory, Kirkee on August 11, 1973. The report of the Enquiry has just been received.

(b) and (c). The report is under examination.

**Uniformity in Wage Structure of Sugar Workers**

3711. SHRI MADHU LIMAYE: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to take any decision on bringing uniformity in the wage structure of, sugar workers in the Cooperative, Private and Public sectors;

(b) whether the employees and the employers are being consulted; and

(c) the outcome of these consultations?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) to (c). Under the recommendations of the Second Sugar Wage Board, separate wages were fixed for different zones but within each zone the wages recommended for workers in the Cooperative, Private and Public sectors are uniform. Demands have been made for revision of the existing wage structure and payment of retaining allowance. These matters were discussed in a meeting with the representatives of employers and workers on the 27th November, 1973 and are to be discussed further on the 6th December, 1973.

**Refugees from Indian Territory held by Pakistan in 1971 in Jammu and Kashmir**

3712. SHRI MADHU LIMAYE: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) the number of refugees who came in the wake of hostilities between India and Pakistan in 1971 from the Indian held territory captured by Pakistan in Jammu and Kashmir;

(b) what help was given to them in 1972-73; and

(c) the arrangements made for their permanent rehabilitation?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI G. VENKATSWAMY): (a) 18,422 persons.

(b) These persons are accommodated in the camps at Kishanpur and Manwal in Jammu and Kashmir where necessary relief facilities in the form of tented accommodation, cash doles, clothing, utensils, educational and medical facilities etc. and fodder allowance for their cattle are being provided to them. The entire expenditure incurred on provision of these facilities is borne by the Central Government.